

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

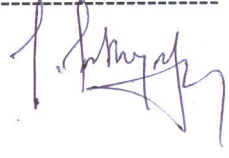
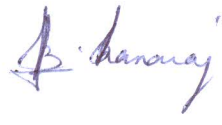
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 21/02/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/46/2016
NAME OF THE PETITIONER(S) : P.Mohanraj and another
NAME OF THE RESPONDENT(S) : M M Gears P Ltd and 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1	Ramakrishnan Viraraghavan, Barrister Senior Counsel	Counsel for Petitioners	
2	S. Sathyaganesan		
3	B. Dhanaraj For Vidya Shankar	for 2, 3 & 5	

ORDER

Shri Ramakrishnan Viraraghavan, counsel for petitioners present. Shri B Dhanaraj, representing counsel for R2, R3 & R5 present and sought time for reporting on the settlement regarding the division of the shed. Time extended at request. Put up on **07.03.2017 at 10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)